

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|-----------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|---|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| | | | | | | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors - Homebuyers | 144 | 70,90,89,139 | 114 | 53,11,40,211 | - | - | 17,79,48,928 | 1 | Claims have been provisionally admitted |
| 2 | Unsecured financial creditors belonging to any class of creditors | - | - | - | - | - | - | - | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 2 | 51,37,98,336 | 1 | 51,25,42,365 | - | - | 12,55,971 | 3 | Claims have been provisionally admitted |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | - | - | - | - | - | - | - | 4 | |
| 5 | Operational creditors (Workmen) | - | - | - | - | - | - | - | 5 | |
| 6 | Operational creditors (Employees) | - | - | - | - | - | - | - | 6 | |
| 7 | Operational creditors (Government Dues) | 1 | 1,08,330.00 | 1 | 1,08,330.00 | - | - | - | 7 | Claim has been provisionally admitted |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | - | - | - | - | - | - | - | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | - | 0 | - | 0 | 0 | 0 | 0 | 9 | |
| Total | | 147 | 1,22,29,95,805 | 116 | 1,04,37,90,906 | | | 17,92,04,899 | | |

*Note: The claims are provisionally admitted and are subject to further determination/verification based on further information/documents as provided by financial creditor in response to our queries/clarifications sought, during the corporate insolvency resolution process, as per the provisions of the IBC. The claims may get revised as soon as may be practicable, when additional information warranting such revisions is produced, as per the requirements of Regulation 14(2) of the CIRP Regulations. As per Regulation 12 (1) of the CIRP Regulations, any creditor, who fails to submit a claim with proof within the time stipulated in the public announcement, may submit his claim with proof to the interim resolution professional or the resolution professional, as the case may be, up to the date of issue of request for resolution plans under regulation 36B or ninety days from the insolvency commencement date, whichever is later. The creditor shall provide reasons for delay in submitting the claim beyond the period of ninety days from the insolvency commencement. When additional information warranting such revision is submitted, and also any new claims admitted on account of financial creditors, the formation of CoC shall be changed, in terms of percentage of voting shares. Further, the claims are subject to confirmation with the books of accounts which have not been updated/provided by the Suspended Board of Directors of the Corporate Debtor.

Claims have been received from class of creditors - homebuyers and the details provided in Anenxure 1

Annexure – 1

Name of the corporate debtor: GALORE DEVELOPEPR PRIVATE LIMITED;
Date of commencement of CIRP: 12.02.2024; List of creditors as on: 04.03.2024

List of secured financial creditors belonging to any class of creditors - Homebuyers

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks , if any |
|--------------|---|---------------------------------|---------------------|---------------------------|----------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | Class of Creditors – 1 Homebuyers (AR Mr. Rajesh Shah) | Claims received upto 04.03.2024 | 70,90,89,139 | 53,11,40,211 | Secured Financial Creditor | Please refer notes below | NA | No | 50.89% | - | - | - | 17,79,48,928 | Please refer notes below |
| Total | | | 70,90,89,139 | 53,11,40,211 | | | | | 1 | - | - | - | 17,79,48,928 | |

The detailed list of class of creditors - homebuyers is enclosed herewith by way of Annexure

Notes for claims from class of creditors - Homebuyers:

1. We have received claims from 144 home buyers in form CA within the period from 26-02-2024 to 04-03-2024, submitted either in hard copy or through mail.
2. Upon receiving the claims, we diligently undertook a comprehensive verification process, thoroughly examining the details provided in the forms along with the supporting documents submitted by the claimants.
3. In instances where minor discrepancies were identified, whether in the submitted forms or queries related to supporting documents, we promptly communicated with the claimants. We requested them to rectify any issues and resubmit their claims. However, it's important to note that these claims have been provisionally admitted only for the principal amount plus interest @8% as applicable. Stamp duty and GST paid to revenue authorities are excluded, as CD is not liable for these components.
4. For cases where the forms were not duly submitted or essential supporting documents such as proof of sale of flats (e.g., agreement to sale, index 2) were missing, we have temporarily withheld the admission of their claims. Claimants have been notified to submit the necessary documents at the earliest.
5. Additionally, a significant number of claims involved interest for the delay in possession of flats from the agreed date up to the present. After careful scrutiny, we verified that the claimed interest specifically pertains to the delay in possession and not to home loan interest. Consequently, only valid interest has been provisionally admitted, and it is charged at a rate of 8%, in accordance with regulation 16A(7) of the IBC code 2016.
6. For the cases wherein only registration of sale deed is pending, we have provisionally accepted only the principal amount.
7. For the cases wherein agreement to sale has been executed, we have considered principal amount paid against the agreement value along with interest @ 8% for provisionally accepting the claim.

Annexure - Detailed list of class of creditors - homebuyers

| Sr. no. | Name | Flat No | Authorized Representative voted | Total Claim received | Total claim Admitted |
|---------|--|-----------|---------------------------------|----------------------|----------------------|
| 1 | Aarefa Munirahmad Satkhed & Munirahmad Adamsaheb Satkhed | B-1001 | Milind Kasodekar | 66,11,744 | 52,58,596 |
| 2 | Adwait Bachuwar And Ankita Bachuwar | A1-405 | Milind Kasodekar | 40,00,000 | - |
| 3 | Ajay Ashok Mali | A1-805 | Milind Kasodekar | 45,42,171 | 38,51,187 |
| 4 | Amita Prashant Bhosale | A1-205 | Milind Kasodekar | 43,49,701 | 43,49,701 |
| 5 | Amruta Mahalingappa Kolhar | A2-804 | Rajesh S Shah | 73,30,400 | 46,96,800 |
| 6 | Amruta Sanjay Kulkarni & Sanjay Jayant Kulkarni | A1-504 | Milind Kasodekar | 47,12,260 | 41,14,338 |
| 7 | Anand Dattatray Potdar | A1-1403 | Milind Kasodekar | 32,10,000 | 32,10,000 |
| 8 | Anant Subhash Bhuse | A1-201 | Rajesh S Shah | 46,98,624 | - |
| 9 | Aniket Madhukar Paul & Abhishek Madhukar Paul | A2-1206 | Milind Kasodekar | 65,31,280 | 58,53,680 |
| 10 | Aniket Vivek Shete | A1-606 | Rajesh S Shah | 48,14,868 | 39,20,677 |
| 11 | Ashok Sambanna Sangnure & Mrs. Chandana Ashok Sangnure | A2-1503 | Rajesh S Shah | 47,19,000 | 39,46,000 |
| 12 | Asma Iqbal Shaikh | B-1603 | N/A | 95,25,000 | 84,00,000 |
| 13 | Bahubali Jaypal Kakrambe And Mandakini Bahubali Kakrambe | A2-501 | Milind Kasodekar | 32,06,100 | 30,00,000 |
| 14 | Balasaheb S Jodbhavi | B-1303 | Milind Kasodekar | 53,29,480 | - |
| 15 | Bhagyashree Kiran Habib | A2-502 | N/A | 36,38,040 | 35,00,000 |
| 16 | Bhartendu Kumar Saha | B-704 | Rajesh S Shah | 61,00,000 | 61,00,000 |
| 17 | Chetan Nandkishor Nogja & Gayatri Chetan Nogja | B-1404 | Rajesh S Shah | 83,76,186 | 70,93,305 |
| 18 | Dattatray Sandipan Mule | A1-1002 | N/A | 35,00,000 | 35,00,000 |
| 19 | Dattatray Sandipan Mule | A1-101 | N/A | 53,10,000 | 48,60,000 |
| 20 | Dattatray Sandipan Mule | A1-102 | N/A | 48,38,000 | 44,28,000 |
| 21 | Dattatray Sandipan Mule & Swati Dattatray Mule | A2-305 | N/A | 35,00,000 | 35,00,000 |
| 22 | Deepak S Kamble | B-1503 | (blank) | | - |
| 23 | Deepali Sagar Shah & Sagar Rajkumar Shah | A1-204 | Milind Kasodekar | 44,00,531 | 38,40,236 |
| 24 | Deepali Sagar Shah & Sagar Rajkumar Shah | A1-1602 | Milind Kasodekar | 43,59,344 | 37,75,264 |
| 25 | Devendra Hanuman Mandhana | B-1403 | Rajesh S Shah | 79,77,900 | 67,34,622 |
| 26 | Dhaval Dipak Ruikar | A1-1006 | SELF | 49,00,000 | 44,55,556 |
| 27 | Ganesh Bhimaray Melinamani & Vandana Ganesh Melinamani | A2-1403 | Rajesh S Shah | 45,98,000 | 38,66,667 |
| 28 | Girish Bajirao Salunkhe | A1-105 | Milind Kasodekar | 56,25,000 | 50,00,000 |
| 29 | Hanumant Pandurang Ubale | A1-301 | N/A | 36,00,000 | 36,00,000 |
| 30 | Harunrashid Shaikh | A2-504 | Rajesh S Shah | 39,39,600 | 38,00,000 |
| 31 | Heema Ravindra Patil | B0302 | Rajesh S Shah | 52,76,800 | 52,76,800 |
| 32 | Heenakausar Anvarhusen Kalal & Riyaj Likayat Korbu | A2-1406 | Milind Kasodekar | 62,87,856 | 53,86,158 |
| 33 | Javid Shaikh. | B-804 | N/A | 75,00,000 | 75,00,000 |
| 34 | Jay Baburao Vhatakar | A1-1404 | Rajesh S Shah | 49,00,000 | 44,00,000 |
| 35 | Jaya Randive & Digambar Randive | A1-605 | Rajesh S Shah | 52,98,221 | 43,81,314 |
| 36 | Jyoti Milind Rajguru | B-1504 | Rajesh S Shah | 74,69,000 | 57,23,000 |
| 37 | Kadambari Anirudha Uppin & Anirudha Siddharam Uppin | A1-705 | Rajesh S Shah | 43,40,000 | 37,80,000 |
| 38 | Kalshetti Surekha Mallinath | A2 -806 | N/A | 70,78,741 | 24,51,000 |
| 39 | Kamalakar Namdeo Kanade And Ashwini Kamalakar Kanade | A1-1104 | N/A | 61,95,851 | 52,79,045 |
| 40 | Kaushik Gangadhar Sonawne & Priyanka Kaushik Sonawne | A1-106 | Milind Kasodekar | 52,29,792 | 47,24,352 |
| 41 | Kavita Arun Mantry | A1-505 | Rajesh S Shah | 44,20,533 | 34,81,844 |
| 42 | Kavita Vishal Rathod | B-1301 | Milind Kasodekar | 50,00,000 | 50,00,000 |
| 43 | Madanlal Shaligramji Miniyar | B-305,306 | Rajesh S Shah | 98,43,665 | 77,81,255 |
| 44 | Mahananda Irayya Rudramath | A1-105 | Milind Kasodekar | 40,32,400 | - |

| Sr. no. | Name | Flat No | Authorized Representative voted | Total Claim received | Total claim Admitted |
|---------|---|---------------|---------------------------------|----------------------|----------------------|
| 45 | Mahesh Sahebrao Gaikwad | A2-1605 | Milind Kasodekar | 42,56,008 | 38,48,448 |
| 46 | Mamta Vikas Rathod | A1-1402 | Milind Kasodekar | 32,40,000 | - |
| 47 | Moin Hamid Inamdar | A1-602 | N/A | 43,66,000 | 39,96,000 |
| 48 | Monica Rohit Doshi | A1-1603 | Rajesh S Shah | 11,35,000 | 10,60,000 |
| 49 | Mr. Jaykumar Rajkumar Kamble & Mrs. Shamal Jaykumar Kamble | A1-703 | Rajesh S Shah | 47,44,000 | 41,88,444 |
| 50 | Mr. Mahesh Panchapa Kapse | A1-1201 | Milind Kasodekar | 35,00,000 | 35,00,000 |
| 51 | Mr. Pandit Kisan Langar. | A1-1206 | Milind Kasodekar | 53,00,000 | 53,00,000 |
| 52 | Mr. Rahul S Walikar | A2-1203 | Rajesh S Shah | 35,00,000 | 35,00,000 |
| 53 | Mr. Rahul S Walikar | B-902 | Rajesh S Shah | 56,00,000 | 56,00,000 |
| 54 | Mr. Ramesh Bhimji Patel | A1-1202 | Milind Kasodekar | 37,00,000 | 37,00,000 |
| 55 | Mr. Swapnil Maruti More & Mr. Ajay Maruti More | A1-603 | Rajesh S Shah | 54,94,565 | 50,53,140 |
| 56 | Muzammil Iqbal Shaikh And Sadaf Jahan Muzammil Shaikh | A1-1105 | N/A | 44,45,000 | 39,20,000 |
| 57 | Naganath Shivappa Kanjeri & Nagarbhai Naganath Kanjeri | A1-604 | Rajesh S Shah | 44,68,720 | 37,75,476 |
| 58 | Neeta Prakash Damami And Anil Maruti Hotkar | A1-104 | Rajesh S Shah | 54,86,650 | 43,07,400 |
| 59 | Nikhil Dinesh Maheshwari And Smita Dinesh Boob | B-904 | Milind Kasodekar | 62,10,000 | 60,00,000 |
| 60 | Nilima Ramesh Gund & Ramesh Bhagwat Gund | A1-401 | N/A | 47,19,000 | 42,64,000 |
| 61 | Nitinkumar Ramchandra Jindam & Rohini Nitinkumar Jindam | A1-1504 | (blank) | | - |
| 62 | Omkar Sanjeevkumar Jadhav And Abhishek Sanjeevkumar Jadhav | B-1601 | Rajesh S Shah | 50,00,000 | 50,00,000 |
| 63 | Parvez Siddike & Afroze Parvez Siddike | B-1002 | Milind Kasodekar | 64,00,000 | 54,66,667 |
| 64 | Pawan Nandkishor Nogja | A2-401 | Rajesh S Shah | 55,99,500 | 51,70,000 |
| 65 | Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare | A1-1401 | Milind Kasodekar | 35,96,342 | - |
| 66 | Prafullkumar Prakash Jamadar & Manisha Prafullkumar Jamadar | A-706 | Milind Kasodekar | 39,00,000 | 39,00,000 |
| 67 | Prajakta Pradip Koli | A1-406 | Rajesh S Shah | 49,83,578 | 42,87,701 |
| 68 | Prakash Kumar Lal Das | A2-1005 | Rajesh S Shah | 48,80,400 | 43,82,400 |
| 69 | Prakash Veerappa Balti And Nabha Prakash Batli | A1-1001 | Milind Kasodekar | 51,69,262 | 43,99,672 |
| 70 | Pratibha Dhotre | A1-1503 | Milind Kasodekar | 65,16,926 | 52,01,302 |
| 71 | Pravin Satish Shinde And Nanda Satish Shinde | A2-1505 | Milind Kasodekar | 44,30,720 | 37,70,240 |
| 72 | Pravin Vilas Kakde | A2-1001 & 100 | Milind Kasodekar | 78,56,800 | 66,85,600 |
| 73 | Punam Rajkumar Tarte & Rajkumar Dattayray Tarte | A2-1303 | Milind Kasodekar | 41,89,942 | - |
| 74 | Purushottam C Bhandekar | A1-206 | Rajesh S Shah | 46,98,624 | - |
| 75 | Raghavendrasinh Abaji Kshirsagar | A1-806 | Rajesh S Shah | 40,00,000 | - |
| 76 | Rahul Laxman Mahadik | A1-1306 | Rajesh S Shah | 39,48,884 | 36,38,171 |
| 77 | Ramchandra Sidram Khamitkar | A2-701 | N/A | 37,40,000 | 35,00,000 |
| 78 | Rashmi Aradhya | A1-1005 | N/A | | - |
| 79 | Ravikaran Prabhakar Shinde And Usha Prabhakaran Shinde | A1-1406 | Milind Kasodekar | 57,54,125 | 49,92,000 |
| 80 | Ravindra Ramgopal Miniyaar | A2-1402 | Rajesh S Shah | 54,85,872 | 46,26,888 |
| 81 | Ravindra Ramgopal Miniyaar And Lata Ramgopal Miniyaar | A1-501 | Rajesh S Shah | 44,39,893 | 34,84,298 |
| 82 | Rekha Anil Hotkar | A1-103 | Rajesh S Shah | 54,86,650 | 43,07,400 |
| 83 | Ritesh Mahantesh Bhanamagi | B-502 | Milind Kasodekar | 45,00,000 | - |
| 84 | Runal Mahantesh Bhanamagi | B-901 | Milind Kasodekar | 83,52,000 | 64,18,667 |
| 85 | Rupa Chatterjee | A2-1104 | Milind Kasodekar | 45,27,644 | 38,50,064 |
| 86 | Sachin Ashok Katte And Madhuri Sachin Katte | B-1203 | Rajesh S Shah | 63,48,216 | 52,94,985 |
| 87 | Sachin Suryawanshi & Sudarshana Sachin Suryawanshi | A1-1402 | Rajesh S Shah | 42,93,194 | 39,29,364 |
| 88 | Sagar Balbhim Londhe | A2-1706 | Milind Kasodekar | 32,02,000 | - |
| 89 | Sagar Rajkumar Shah & Vijaya Rajkumar Shah | A1-704 | Milind Kasodekar | 44,04,526 | 38,40,545 |

| Sr. no. | Name | Flat No | Authorized Representative voted | Total Claim received | Total claim Admitted |
|---------|---|---------|---------------------------------|----------------------|----------------------|
| 90 | Sanghmitra Nagnath Waghmare | A2-1003 | Milind Kasodekar | 41,89,942 | - |
| 91 | Santosh Baburao Tenhalikar | B-1101 | Milind Kasodekar | 47,09,225 | 42,54,096 |
| 92 | Santosh Subhash Suryawanshi & Shridevi Santosh Suryawanshi | A1-1204 | Rajesh S Shah | 38,90,167 | 35,60,492 |
| 93 | Savitri Mahadeo Koganure | A2-1301 | (blank) | 41,06,355 | - |
| 94 | Shah Hardik Shashikantbhai | A1-701 | Rajesh S Shah | 3,33,87,184 | 2,99,35,637 |
| 95 | Shekhar Shankar Ramdas | A1-902 | Rajesh S Shah | 48,50,000 | 47,71,739 |
| 96 | Shitalkumar Maruti Kolhal | A1-302 | N/A | 35,00,000 | 35,00,000 |
| 97 | Shrinath Laxman Mahadik & Sulochana Shrinath Mahadik | A1-1301 | Rajesh S Shah | 38,55,917 | 35,52,519 |
| 98 | Shubham Krishnadev Saptale | A2-1506 | SHUBHAM KRISHNADEV SAPTALE | 58,76,856 | 47,79,152 |
| 99 | Smita Sham Raut | A1-903 | Rajesh S Shah | 40,12,800 | 36,16,800 |
| 100 | Soma Chatterjee | A2-1103 | Milind Kasodekar | 42,37,100 | 38,27,600 |
| 101 | Sunil Babulal Toshniwal | A1-1702 | Rajesh S Shah | 37,10,000 | 35,00,000 |
| 102 | Suraj Nandkishor Nogja & Nandkishor Satyanarayan Nogja | A2-1304 | Rajesh S Shah | 58,84,158 | 49,68,070 |
| 103 | Sushila Nandkishor Nogja & Chetan Nandkishor Nogja | A2-1305 | Rajesh S Shah | 48,06,228 | 40,32,324 |
| 104 | Sushim Amrutrao Waghmare | A1-402 | Rajesh S Shah | 66,64,000 | 53,60,000 |
| 105 | Swapnil Shrinivas Jahagirdhar And Shrinivas Pandurang Jahagirdhar | A2-1205 | Milind Kasodekar | 52,22,528 | - |
| 106 | Tejaswini P Yelgunde & Pravin S Yelgunde | B-1604 | Milind Kasodekar | 67,57,000 | 62,25,333 |
| 107 | Vaishali Chetan Bhattad And Chetan Ashok Kumar Bhattad | A2-1401 | (blank) | 54,20,100 | 45,71,156 |
| 108 | Vaishali Subhash Khune | A1-1101 | Milind Kasodekar | 54,52,867 | 45,50,889 |
| 109 | Vikas Jayprakash Rathod | B-1304 | Milind Kasodekar | 43,00,000 | 43,00,000 |
| 110 | Vinit Jayprakash Rathod | A1-1303 | Milind Kasodekar | 45,00,000 | 45,00,000 |
| 111 | Vipul Rajaram Ganage | A1-1304 | N/A | | - |
| 112 | Viresh Basavraj Wale | A1-403 | Milind Kasodekar | 56,65,380 | - |
| 113 | Viresh Baswaraj Wale | A1-403 | Milind Kasodekar | - | - |
| 114 | Viresh Baswaraj Wale | A1-203 | Milind Kasodekar | 55,40,706 | - |
| 115 | Vishal Bhanudas Kshirsagar | A1-502 | Milind Kasodekar | 38,16,365 | 35,55,365 |
| 116 | Vishnu Sahebrao Gaikwad | A2-1603 | Milind Kasodekar | 40,45,208 | 36,48,448 |
| 117 | Vivek Sadani & Swati Sadani | A1-1505 | Rajesh S Shah | 54,34,716 | 45,77,318 |
| 118 | Vrinda Dhananjay Bhosale | A2-305 | N/A | 52,00,000 | 48,23,000 |
| 119 | Yogesh Dilip Sutar | A2-1105 | N/A | 41,21,608 | 40,12,700 |
| 120 | Madhuri Mallikarjun Kamble | A2-1606 | Rajesh S Shah | 35,00,000 | - |
| 121 | Vijaylaxmi Omkaran Umbarje & Shriraj Omkaran Umbarje | B-1003 | Milind Kasodekar | 60,53,000 | 54,68,000 |
| 122 | Joshila Prakash Ranbhaire & Prakash Rajaram Ranbhaire | A1-303 | Milind Kasodekar | 44,79,220 | 40,46,320 |
| 123 | KASHINATH SANGAPPA UMBARJE, PUSHPA KASHINATH UMBARJE & SHREYASH | B-504 | Milind Kasodekar | 44,92,000 | 41,67,400 |
| 124 | Bhavya Sinnur | A1-1004 | Rajesh S Shah | 40,73,198 | 33,69,298 |
| 125 | Vijaylaxmi Omkaran Umbarje, Shrinath Omkaran Umbarje and Omkaran | B-104 | Milind Kasodekar | 33,63,000 | - |
| 126 | Omkaran Siddalingappa Umbarje | B-501 | Milind Kasodekar | 50,24,500 | 47,00,000 |
| 127 | Shamrao Mahaling Ghaytadak | B-903 | Milind Kasodekar | 64,99,920 | 30,00,000 |
| 128 | Dattatraya Kulkarni | B-1701 | (blank) | - | - |
| 129 | Raju Birru Nishad and Rani Raju Nishad | A1-1605 | Milind Kasodekar | 40,50,000 | 40,50,000 |
| 130 | Revansiddha Thengale | A2-1101 | Milind Kasodekar | 52,65,911 | - |
| 131 | Jayashree Vijapur | A2-1502 | N/A | 39,77,500 | - |
| 132 | Jayashri Vivek Patil | A2-1501 | N/A | 37,00,000 | 37,00,000 |
| 133 | Vinod Dnyaeshwar Jadhav | B-1204 | Rajesh S Shah | 60,43,664 | - |
| 134 | Pramod Mahatappa Kalshetti | A1-506 | Rajesh S Shah | 48,20,609 | 41,72,715 |

| Sr. no. | Name | Flat No | Authorized Representative voted | Total Claim received | Total claim Admitted |
|--------------------|--|---------|---------------------------------|----------------------|----------------------|
| 135 | Manjunath Nagendra Jomivale | A1-404 | Rajesh S Shah | 50,23,990 | 43,88,440 |
| 136 | Ketaki Mohit Shah | A1-1103 | Rajesh S Shah | 52,97,585 | 45,09,593 |
| 137 | MOHIT SURESH SHAH | A1-503 | Rajesh S Shah | 45,31,275 | 38,50,344 |
| 138 | Maqbool Ahemad Shaikh | B-802 | Rajesh S Shah | 46,22,500 | 46,22,500 |
| 139 | Ganesh Baban Paspule and Yogita Ganesh Pashphule | B-1502 | Milind Kasodekar | 60,67,736 | - |
| 140 | Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare | A1-1404 | Milind Kasodekar | - | - |
| 141 | Revansiddha Thengale | A2-1101 | Milind Kasodekar | 52,65,911 | - |
| 142 | Prashant prakash kulkarni & Prerna prashant kulkarni | A1-1003 | Milind Kasodekar | 46,90,282 | 36,69,094 |
| 143 | Sagar Balbhim londbe | A2-1701 | Milind Kasodekar | 32,02,000 | 32,02,000 |
| 144 | Rushabh Mahantesh Bhanamagi | A1-801 | Milind Kasodekar | 49,02,800 | 38,23,600 |
| Grand Total | | | | 70,90,89,139 | 53,11,40,211 |

Annexure – 3

Name of the corporate debtor: GALORE DEVELOPEPR PRIVATE LIMITED;
Date of commencement of CIRP: 12.02.2024; List of creditors as on: 04.03.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted (provisionally) | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|---------------------|---|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | VSJ Investments Private Limited | 26.02.2024 | 51,25,42,365 | 51,25,42,365 | Secured | 51,25,42,365 | Refer Note below | No | 49.11% | - | - | - | - | Note 1 |
| 2 | Reliance Projects and Property Management Services Ltd | 26.02.2024 | 12,55,971 | - | | - | NA | No | 0.00% | - | - | - | 12,55,971 | Note 2 |
| Total | | | 51,37,98,336 | 51,25,42,365 | | 51,25,42,365 | | | 49.11% | | | | 12,55,971 | |

Note 1: Security Interest

Deed of Simple mortgage dated 29.8.2013 between Erstwhile DHFL (Now Piramal Capital and Housing Finance Ltd (PCHFL) , Jay Parijat Coop Housing Society , Galaxy Homes and Galore Developers Pvt Ltd (CD)
Supplementary deed of Simple Mortgage dated 30.8.2013 between Galore Developers Pvt Ltd (CD) and Mrs Toral Vimal Mehta as Mortgagors and Erstwhile DHFL (Now Piramal Capital and Housing Finance Ltd (PCHFL)
Deed of Hypothecation between Erstwhile DHFL (Now Piramal Capital and Housing Finance Ltd (PCHFL) and Galore Developers Pvt Ltd (CD)
Primary Security
Mortgage of Project Land 12,181 sq metres Galaxy Panache , Survey Number 317/2B/1 (old) , 127/2B1 (new) , and 318/A1/2B/2A (Old) , 126/A1/126/A1/2B/2A (new) , Majrewadi , Solapur , along with past and future Construction thereon , excluding " Sold and Registered Units . List of units in Annexure 1 to Hypothecation deed
Exclusive Charge on Hypothecation of Receivables from the Project
Collateral Security
extension of charge created on property of Galaxy Homes
Mortgage of Redevelopment rights of the borrower on project land plot no 46 and 47 , s no 134/1A CTS no 2712/A/1/46-47 , Village Bhamburda , Bhosale Nagar , Shivaji Nagar Pune-16
Charge on receivables from the project
Mortgage of flat no 32 , 3rd Floor , New Gulistan Coop Hsg Society , Plot no 13 Carmichael Road , Cumballa Hill in the name of Mrs Toral Vimal Mehta
Deed of Personal Guarantee dated 28.8.2013 between (1) Mr Amit Ashok Thepade , (2) Mr Deepak Amrutlal Gugale , and (3) Mrs Toral Vimal Mehta

Note 2: 01 (One) claim received from Reliance Projects and Property Management Services Limited, however since two different claim forms were submitted for the same claim amount i.e. the first in Form C under CIRP Regulation 8 as financial creditor and the second is Form C under Liquidation Regulation 17 as Operational creditor which is not applicable as the present matter is CIRP and not Liquidation, hence the claim was not considered and observations were sent to the claimant accordingly

Annexure – 7

Name of the corporate debtor: GALORE DEVELOEPRS PRIVATE LIMITED;
Date of commencement of CIRP: 12.02.2024; List of creditors as on: 04.03.2024

List of operational creditors (Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|------------------------------------|---------------------------|-----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---------------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Income Tax Officer Ward -1(1) Pune | 23.02.2024 | 1,08,330 | 1,08,330 | Unsecured | NA | NA | No | 0.00% | 0 | 0 | 0 | - | Claim has been provisionally admitted |
| TOTAL | | | 1,08,330 | 1,08,330 | | | | | 0.00% | | | | - | |